Government of India Ministry of Coal LokSabha

Unstarred Question No. 1534

To be answered on 24.11.2016 Allocation of Coal Blocks to Private Companies

1534. SHRI RAVINDRA KUMAR PANDEY: SHRI SATISH CHANDRA DUBEY:

Will the Minister of COAL be pleased to state:

- (a) the details of coal blocks auctioned/ allocated to public and private sector companies during the first and subsequent phases of coal block allocation separately for public and private sector-wise; and the number of cases pending in the courts post auctioning;
- the details of the coal blocks allocated to private companies under command areas of Bharat Coking Coal Limited (BCCL), Eastern Coalfields Limited (ECL) and Central Coalfields Limited(CCL);
- (c) whether the coal companies to whom coal blocks have been allocated have set up their plants and started quarrying/ production of coal, if so, the details thereof and if not, the reasons therefor, company-wise both for public and private sectors;
- (d) the company-wise details of the coal produced/quarried and transported by these companies, so far;
- (e) whether any complaints regarding sale of such coal to some coal washeries and in open market has been received ifso, the details thereofduring the last three years and the current year, company-wise and the action taken by the Government against such companies along with the remedial measures taken in this regard; and
- (f) the revenue earned by the Union Government and the State Governments including Jharkhand through the auctioning of coal mines, State/ UT-wise?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a)& (b):Allocation of 204 coal blocks/mines cancelled by Hon'ble Supreme Court are made under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. The allocation is made by way of auction to Private/Government companies as well as allotment to Government companies. So far, 83 coal mines/blocks have been allocated under the said Act. The command area of Bharat Coking Coal Limited (BCCL), Eastern Coalfileds Limited (ECL) and Central Coalfields Limited (CCL) are in the State of Jharkhand and West Bengal. State wise details of the 83 coal mines / blocks allocated under the said Act is at the **Annexure I**.

Number of cases pending in the courts in respect of coal mines / blocks auctioned and allotted is 23 and 2 respectively.

- (c)& (d):In case of auction of coal mines, investment qualification norms are prescribed in Rule 10 (4) (d) of the Coal Mines (Special Provisions) Rules, 2014 made under the provisions of Coal Mines (Special Provisions) Act, 2015, which provides that a person who is eligible under sub-section (3) of section 4 of the Act shall also meet the following eligibility criteria, namely:—
- (i) a company eligible to bid for any Schedule II coal mine under sub-section (3) of Section 4 of the Act shall have incurred an expenditure of not less than eighty per cent of the total project cost of the unit or phase of the specified end use plant for which the company is bidding,
- (ii) a company eligible to bid for any Schedule III coal mine under sub-section (3) of Section 4 of the Act shall have incurred an expenditure of not less than sixty per cent of the total project cost of the unit or phase of the specified end use plant for which the company is bidding.

In case of allotment of coal mines in the first phase to Government companies, the requirement of coal for power generation capacity coming up in the State till the year 2017 was one of the evaluation criteria for the applicants.

Out of the 17 Schedule II coal mines auctioned under the provisions of the Coal Mines (Special Provisions) Act, 2015 which were operational before cancellation by the Hon'ble Supreme Court, mining operations have commenced / mine opening permission granted in 10 Schedule II coal mines. Of the coal mines allotted to Government companies, mining operations have commenced in 2 Schedule II coal mines. In addition, 1 Schedule III coal mine is also operational. Rest of the Schedule II coal mines are in the process of starting mining operations after obtaining necessary statutory clearances as well as appointment of mining contractor. Almost all the clearances at the level of the Central Government have been granted for commencement of mining operations. In many cases, the matter of appointment of Mine Developer & Operator is sub-judice. Schedule III coal mines are expected to commence mining only in the next 2-3 years as they were not operational at the time of the allocation.

Since commencement of mining operations, 19.341 Million Tonnes (provisional) of coal have been produced from these coal mines subsequent to allocation under the said Act. The company wise details of coal produced is at **Annexure II**.

- (e): No such complaint has been received.
- (f): The revenue already generated till October, 2016 from the allocation of 83 coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 is Rs. 2,779.36 Crores(excluding Royalty, Cess and Taxes) which is being deposited with the coal bearing State concerned including Jharkhand.

Annexure I

Auction / Allotment	State	Name of Coal Mine / Block	Successful Bidder / Allottee	No. of Coal Mines / Block s
		Gare Palma Sector I	Gujarat State Electricity Corporation Ltd.	1
·		Gare Palma Sector II	Maharashtra State Power Generation Co Ltd.	1
	Chhattisgarh	Gare Palma Sector III	Chhattisgarh State Power Generation Co Ltd	1
		Gidhmuri, Paturia	Chhattisgarh State Power Generation Co Ltd	2
·		Madanpur South	Andhra Pradesh Mineral Development Corp.	1
·		Parsa	Rajasthan RajyaVidyutUtpadan Nigam Ltd	1
		Parsa East, KantaBasan	Rajasthan RajyaVidyutUtpadan Nigam Ltd	2
		Talaipalli	NTPC Ltd	1
•	Chhattisgarh Total			10
		Badam	Bihar State Power Generation Co Ltd	1
		Banhardih	Jharkhand Urja Utpadan Nigam Ltd	1
		ChattiBariatu, ChattiBariatu South	NTPC Ltd	2
		Kerandari	NTPC Ltd	1
		Pachhwara Central	Punjab State Power Corp Ltd	1
	Jharkhand	Pachhwara North	West Bengal Power Development Corp. Ltd.	1
		Parbatpur-Central	Steel Authority of India Ltd	1
		Patal East	Jharkhand State Mineral Dev. Corp. Ltd.	1
		Rajbar D & E	TenughatVidyut Nigam Ltd	1
		SaharpurJamarpani	UP RajyaVidyutUtpadan Nigam Ltd	1
Allotment		Sitanala	Steel Authority of India Ltd	1
		Tubed	Damodar Valley Corporation	1
	Jharkhand Total			13
	Madhya Pradesh	Amelia	THDC Ltd.	1
		Suliyari	Andhra Pradesh Mineral Development Corp.	1
	Madhya Pradesh Total			2
	Maharashtra	Baranj I, Baranj II, Baranj III, Baranj IV,Manora Deep &Kiloni	Karnataka Power Corporation Ltd	6
		Dahegaon/Makardhokra- IV	Maharashtra State Mining Corporation Ltd.	1
	Maharashtra Total	IV	Mariarashtra State Minning Corporation Ltd.	7
	Odisha	Baitarni West	Odisha Mining Corporation Ltd.	1
		Dulanga	NTPC Ltd	1
		Mandakini B Manoharpur&Manoharpur	NTPC Ltd	1
		Dipside	Odisha Coal & Power Ltd.	2
		Naini	The Singareni Collieries Co Ltd	1
		Talabira II & III	Neyveli Lignite Corporation Ltd.	1
	Odiobo Total	Utkal-E, Utkal-D	NALCO	2
	Odisha Total	Penagaddppa	The Singareni Collieries Company Ltd.	9
	Telangana	Tadicherla-I	Telangana State Power Generation Corp. Ltd.	1
	Telangana Total	i adionona-i	rolangana otato i owor doneration dorp. Ett.	2

		Barjora	West Bengal Power Development Corp. Ltd.	1		
		Barjora (North)		1		
	West Bengal	Gangaramchak, GangaramchakBhadulia	West Bengal Power Development Corp. Ltd.	2		
		Gourangdih ABC	West Bengal Mineral Development & Trading Corp. Ltd.	1		
		Kasta East	West Bengal Power Development Corp.Ltd.	1		
		KhagraJoydev	-	1		
		Tara East & West	· ·	2		
	West Bengal Total	Tala Last & West	West Bengari ower Bevelopment corp. Etc.	9		
		Allotment Total Chotia	Rharat Aluminium Company I td	52		
		Gare Palma IV-4		1		
	Chhattisgarh	Gare Palma IV-5		1		
		Gare Palma IV-7		1		
		Gare-Palma Sector-IV/8	Ambuja Cements Ltd.	1		
	Chhattisgarh Total		West Bengal Mineral Development & Trading Corp. Ltd. West Bengal Power Development Corp.Ltd. Damodar Valley Corporation West Bengal Power Development Corp. Ltd. Bharat Aluminium Company Ltd. Hindalco Industries Ltd. Hindalco Industries Ltd. Monnet Ispat& Energy Ltd.	5		
		Brinda and Sasai		2		
		Dumri		11		
		Ganeshpur	<u> </u>	1		
		Jitpur	Adani Power Ltd.	1		
	Jharkhand	Kathautia	Hindalco Industries Ltd.	1		
		Lohari		1		
		Meral		1		
		Moitra		1		
		Tokisud North	Essar Power MP Ltd.	1		
	Jharkhand Total	Amelia North	Jointakach Dower Ventures Ltd	10		
	Madhya Pradesh	Bicharpur		1		
		Mandla North		1		
		Mandla-South		<u>·</u> 1		
Auctioned		SialGhoghri		1		
	Madhya Pradesh Total	J.a. G. Logi	rionalise comment company i in zia.	5		
	Maharashtra	Belgaon	Sunflag Iron and Steel Company Ltd	1		
		Majra		1		
				 1		
		MarkiMangli III				
		MarkiMangli-I	Topworth Urja and Metals Ltd	1		
		Nerad Malegaon	Indrajit Power Private Ltd.	1		
	Maharashtra Total			5		
	Odisha	Mandakini	Mandakini Exploration and Mining Ltd	1		
		Talabira-I		1		
		Utkal - C		<u>·</u> 1		
	Odisha Total	Olkai - C	Monnet Fower Company Ltd	3		
	West Bengal	Ardhoarom	OCI Iron Stool I td	1		
		Ardhagram				
		Sarisatolli		1		
	Mark B. 17 (1)	Trans Damodar	The Durgapur Projects Ltd.	1		
	West Bengal Total			3		
		Auction Total		31 83		
Grand Total						

Annexure II

			Coal Production (Provisional) in Million Tonnes	
S.No.	Name of the coal mine	Name of the coal mine Allocattee	2015-2016	2016-2017 (till September'2016)
1	Sarisatolli	CESC Limited	1.877	0.649
2	Talabira-I	GMR Chhattisgarh Energy Ltd.	0.560	0.151
3	Gare Palma IV/4	Hindalco Industries Ltd.	0.069	0.511
4	Gare Palma IV/5	Hindalco Industries Ltd.	-	0.376
5	Chotia	Bharat Aluminium Company Ltd.	0.120	0.18
6	Belgaon	Sunflag Iron and Steel Company Ltd.	0.165	0.062
7	Amelia (North)	Jaiprakash Power Ventures Ltd.	2.8	2.04
8	SialGhogri	Reliance Cement Company Private Limited	-	-
9 -10	Parsa East &KantaBasan	Rajasthan RajyaVidyutUtpadan Nigam Ltd	6.210	3.572
Total			11.80	7.541